

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 151  
TO BE ANSWERED ON 3<sup>RD</sup> FEBRUARY, 2020**

**State School Education Acts**

151. SHRI TALARI RANGAIAH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is true that each State follow their own State School Education Acts to run all the Government and private schools and if so, the details thereof;
- (b) whether the funds/ subsidies to all Government and private schools is provided /borne by the State Governments; and
- (c) if so, the mechanism adopted by the Government to control the pattern of syllabus, management, student and teacher welfare all over these schools?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT**

**(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (c) : Education is in the Concurrent List of the Constitution and majority of the schools in the country are under the administrative control of the State Governments and UT Administrations and States have their own State Education Acts/Regulations to run the schools coming under their jurisdiction. Further, as per the Right of Children to Free and Compulsory Education (RTE) Act, 2009 the Central Government is the appropriate Government only in relation to a school established, owned or controlled by the Central Government, or the administrator of the Union Territory, having no legislature. In other cases, State Governments and UT Governments are the appropriate Governments, in relation to a school established within the territory of a State or a UT having legislature. The State and UT Governments, defined as the appropriate Governments under the RTE Act, 2009, are implementing the provisions of the Act through their respective State RTE Rules.

The Department of School Education and Literacy has launched an Integrated Scheme for School Education - Samagra Shiksha from 2018-19. The new integrated scheme envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education. The main objectives of the scheme are provision of quality education and enhancing learning outcomes of students, bridging social and gender gaps in school education, ensuring minimum standards in schooling provisions and supporting States in the implementation of RTE Act, 2009. Also, assistance is provided to States and UTs for reimbursement of the expenditure incurred towards admissions of the children belonging to weaker sections and disadvantaged groups as notified by respective State Government in private unaided schools under Section 12(1)(c) of the RTE Act, 2009 based on per child cost norms notified by the State Government. Samagra Shiksha has an inbuilt concurrent evaluation and monitoring system. The Department convenes periodic meetings with States and UTs to review the programmes.

The National Curriculum Framework (NCF)-2005, brought out by National Council of Educational Research and Training (NCERT) has been adopted or adapted by most of the States for implementation in the schools coming under their jurisdiction.

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